

NOTICE

All concerned are hereby informed that w.e.f. **16th January, 2020** onwards National Company Law Appellate Tribunal (NCLAT) will be functioning in the **2nd & 3rd Floor of Mahanagar Doorsanchar Sadan (M.T.N.L. Building), 9, CGO Complex, Lodhi Road, New Delhi — 110003.**

By the order of Hon'ble Chairperson

-sd/-

Registrar

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 24.01.2020 (FRIDAY)

COURT - II

10:40 AM

In the court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App (AT) (Ins) No. 1263 of 2019	Investors Sanghars Samiti & Ors. Vs. Lavkash Verma & Anr. With	Bharat Gupta	Teejas Bhatia-R1 Shailendra Singh
2.	Comp. App. (AT) (Ins) No. 1375 of 2019	Sunil Kumar Dahiya Vs. Lavkash Verma & Anr.	Dushyant Manocha	Bharat Gupta- Intervener Abhinav Mishra- VBA Sunder Khatri-IRP
3.	Comp. App. (AT) (Ins) No. 1435 of 2019	Sameer Gulati Vs. Salasar Techno Engineering Ltd.	Rajiv Shankar	Anurag Bhatt-RP

For Admission (Fresh Cases)

4.	Comp. App. (AT) (Ins) No. 136 of 2020	Seema Sundd Vs. Investor Clinic Infratech Pvt. Ltd. & Ors.	Seema Sundd	
5.	Comp. App. (AT) (Ins) No. 137 of 2020	Sunil Amarlal Chawla Vs. Union Bank of India	Shwetank Sailakwal	
6.	Comp. App. (AT) (Ins) No. 138 of 2020	Kotak Mahindra Bank Ltd. Vs. Arun Shelters Pvt Ltd.	Amit Mahaliyan	
7.	Comp. App. (AT) (Ins) No. 139-141 of 2020	Registrar of Companies, West Bengal Vs. Kalyanpur Cements Ltd. Now Known as Dalmia DSP Ltd.	Vijay Joshi	
8.	Comp. App. (AT) (Ins) No. 142 of 2020	Krishidhan Seeds Pvt. Ltd. Vs. State Bank India	Manu Aggarwal	
9.	Comp. App. (AT) (Ins) No. 144 of 2020	Government of India Through Office of the Assistant Commissioner, GST & Central Excise, Bhubaneswar –II Devison Vs. Abhijit Guhathakurta, RP	Prasenjeet Mohapatra	
10.	Comp. App. (AT) (Ins) No. 145 of 2020	Vision Millennium Exports Pvt Ltd. Vs. Edelweiss Rural & Corporate Services Ltd.	Pranay Sohini	

For Admission (After Notice)

11.	Comp. App (AT) (Ins) No. 82 of 2017	J.K. Jute Mill Mazdoor Morcha Vs. Juggilal Kamapat Jute Mill Company Ltd.	Nishat Ahmed	Abhijeet Sinha Tarun Mehta C. S. Chauhan
12.	Comp. App (AT) (Ins) No. 714 of 2019	Mark Splendour Nonwovens Pvt. Ltd. Vs. Dakota Chemicals India Pvt. Ltd.	Anjani Kumar Singh	Pranati Bhatnagar
13.	Comp. App (AT) (Ins) No. 728 of 2019	Pacific World Shipping PTE Ltd. Vs. Dadi Impex Pvt. Ltd., Through Promoters Anand Prakash Choudhari and Mrs. Manju Choudhari & Anr.	Ankur Kashyap	Ekta Bhasin-R1 Nakul Sachdeva-R2 Nitesh Jain-RP
14.	Comp. App. (AT) (Ins) No. 853 of 2019	Gursharan Singh. Vs. The State Trading Corporation of India Ltd. & Anr.	Naveen Kumar Chaudhary	Nikhil Verma Akash Srivastava- RP Devinder Arora-RP

15.	Comp. App. (AT) (Ins) No. 947 of 2019	Manoj Kunwar Vs. Oriental Bank of Commerce & Ors.	Venancio D' Costa	H.P. Bhardwaj-R1 Avinash Mahapatra-R3
16.	Comp. App (AT) (Ins) No. 1462 of 2019	Prakash Kalash Vs. Apeejay Surrendra Park Hotels Ltd. & Anr.	Pawan Kumar Pahwa	

For Hearing

17.	Comp. App. (AT) (Ins) No. 1143 of 2019	Vidya Educare Pvt. Ltd. Vs. Agroha Colourtech Pvt. Ltd.	Sanchit Garg	Anand Singh Sengar
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By Order

**-sd/-
Registrar**